

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 73838/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 25119/2017

SMT. RADHA RANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.11930/2018-PERMISSION TO
FILE ADDITIONAL DOCUMENTS and IA No.11932/2018-EXEMPTION FROM
FILING O.T. and IA No.22483/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS)

Date : 24-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anuj Bhandari, AOR

For Respondent(s)

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none
has entered appearance.

Respondent nos. 3 and 4 are granted four weeks time for
filing counter affidavit.

List again on 12.11.2018.

KAPIL MEHTA
Registrar
24.09.2018

hj